

NATIONAL DRESS

*973. **Shri Sinhasan Singh:** Will the Minister of Home Affairs be pleased to state:

(a) whether Government have prescribed any national dress for India and if so, what; and

(b) whether the Government officials put on the national dresses on ceremonial occasions and whether the Government enjoin on all their Ambassadors to put on the national dress abroad?

The Minister of Home Affairs and States (Dr. Katju): (a) No.

(b) Indian officers both in India as well as abroad are expected to wear, on ceremonial occasions, formal Indian dress prescribed for this purpose.

APPOINTMENT OF CIVIL SERVANTS

*974. **Shri Rishang Keishing:** (a) Will the Minister of States be pleased to state which is the proper authority for the appointment of civil servants in part 'C' States of Tripura, Manipur and Kutch?

(b) What steps are taken to ensure the appointment of Manipuris in local posts in Manipur?

The Minister of Home Affairs and States (Dr. Katju): (a) Appointments to Class I and Class II posts are made by the Government of India and the Chief Commissioner respectively in consultation with the Union Public Service Commission subject to the provisions of the Union Public Service Commission (Consultation) Regulations. As regards Class III and Class IV posts, the Chief Commissioner is the appointing authority.

(b) It is the general policy of Government to encourage Manipuris to join the various branches of the public services. Recruitment of Manipuris is always made when suitably qualified Manipuris are available.

INDIAN SHIPPING

*975. **Shri V. P. Nayar:** Will the Minister of Transport be pleased to state the percentage of shipping of goods undertaken by Indian Shipping in the export from and import into India of goods in the years 1947-1951?

The Minister of Railways and Transport (Shri L. B. Shastri): Separate figures for Indian and foreign shipping

are available only of the tonnage of ships which enter and are cleared at Indian ports. The percentage of tonnage of Indian ships to the total tonnage which entered and cleared at Indian ports during the years 1947-48, 1948-49, 1949-50 and 1950-51 is as follows:—

1947-48—1.9

1948-49—2.6

1949-50—3.9

1950-51—6.9

This gives a rough idea of the country's trade carried by Indian shipping. Current statistics of Indian exports and imports do not make any distinction in regard to the nationality of the carrying ships. It is, therefore, not possible to give the actual information asked for.

CENTRAL TRACTOR ORGANISATION

*976. **Shri K. C. Sedhia:** Will the Minister of Food and Agriculture be pleased to state:

(a) what is the total number of tractors working in the Central Tractor Organisation of Government;

(b) whether all the tractors are of the same type;

(c) what was the cost price of each type;

(d) in what different States these units are working at present;

(e) whether the Government of India make any charge for their services to the State Governments concerned;

(f) what factors Government take into consideration in making this charge;

(g) whether any variations ever were made in these charges; and

(h) if so, when and how much?

The Minister of Food and Agriculture (Shri Kidwai): (a) 240 heavy tractors along with 15 old tractors of medium power procured from American Disposals, were used for actual reclamation work during the season just ended. Besides, about 35 medium tractors from Disposals were used as stand-bys and for other miscellaneous purposes.

(b) No; the 240 heavy tractors are of four different types, but the medium tractors are all of one type.